

Programme (NTCP) in 2007-08 with the objective of enforcing the provisions under COTPA, 2003, creating awareness about the harmful effects of tobacco and providing cessation facilities at district level in 42 districts of 21 states under NTCP.

Funds provided to Rajasthan under JSY

† *394. SHRI ASHK ALI TAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of funds provided by the Central Government to Rajasthan under the Janani Suraksha Yojana (JSY) during the last two years; and

(b) the number of women in the State benefited by this scheme?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) In the Programme Implementation Plan of National Rural Health Mission (NRHM) for the State of Rajasthan, financial outlay for Janani Suraksha Yojana (JSY) was Rs. 140 crores in 2009-10 and Rs. 143 crores in 2010-11.

(b) The number of beneficiaries under Janani Suraksha Yojana for the State of Rajasthan was reported as 9,78,615 in 2009-10 and 9,11,000 in 2010-11.

Child care leave for PSUs/Banks employees

*395. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of FINANCE be pleased to state:

(a) whether the provisions for Child Care Leave has been introduced in all autonomous Bodies/PSUs/Nationalised Banks under Ministries/Departments of the Central Government;

(b) if so, the number of employees of PSUs/Nationalised Banks who have availed this facility since introduction of the scheme;

(c) if not, what are the reasons for not implementing this scheme in PSUs/Nationalised Banks as enjoyed by the Central Government women employees; and

(d) the time-frame for extending the provision of Child Care Leave to the employees of the Nationalised Banks?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) Does not arise.

†Original notice of the question was received in Hindi.